

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF DECENT LAMINATE PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	DECENT LAMINATE PRIVATE LIMITED
2. Date of incorporation of corporate debtor	31/10/1985
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Gujarat (ROC) at Ahmedabad.
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U20219GJ1985PTC008230
5. Address of the registered office and principal office (if any) of corporate debtor	Reg. Office: 401, Hanikrupa Tower, Elisebridge Ahmedabad, Gujarat-380006 Principal Office: Survey No. 43/1, Kalol Mehsana Highway, Nandasan, Mehsana, Gujarat.
6. Insolvency commencement date in respect of corporate debtor	03/05/2021 (Order Received on 06/05/2021)
7. Estimated date of closure of insolvency resolution process	2ND NOVEMBER 2021
8. Name and registration number of the Insolvency professional acting as Interim resolution professional	JAYKUMAR PESUMAL ARLANI IBBI/PA-001/IP-P01582/2018-2019/12443
9. Address and e-mail of the interim resolution professional, as registered with the Board	Arlani Nivas, 10, Gayakwadi, Junction Plot, Rajkot 360001 Email : arlanilay@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	305-6, Parul Complex, Sant Kabir Road, Rajkot 360003 Email : jp.arlanilay@gmail.com
11. Last date for submission of claims	20/05/2021
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable As Of Now
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. 2. Not Applicable As Of Now 3.
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link- https://ibbi.gov.in/home/downloads Address: as per entry no. 9 above.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the DECENT LAMINATE PRIVATE LIMITED on 03/05/2021 vide order no. CP(IB) 387/9/NCLT/AHM/2020.

The creditors of DECENT LAMINATE PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 20.05.2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date :- 06/05/2021
Place :- Rajkot

Name and Signature of Interim Resolution Professional
Jaykumar Pesumal Arlani

Sd/-

J.P. Arlani